

**Strike by Students and Resident Doctors
Association of AIIMS**

1526. CHOWDHRY AKHTAR
HASAN:
SHRI P.M. SAYEED:
SHRI MOHD. MAHFOOZ ALI
KHAN:
DR. B.L. SHAILESH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the undergraduate students in the All India Institute of Medical Sciences, New Delhi went on strike during the last month and if so, the reasons therefor;

(b) whether the Resident Doctors' Association of the AIIMS joined the stir at a later stage;

(c) if so, how the matter was resolved, and

(d) the action being taken by the AIIMS and Government to discipline these medico students and the Resident doctors resorting to strike as and when they desire instead of seeking the redress of their grievances from the AIIMS authorities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, the students of the AIIMS were on strike from 9.2.1988 to 22.2.1988 in support of their demands relating to supplementary examinations, attendance and admission to first year MBBS course etc.

(b) No.

(c) The students have since called off the strike after amicable settlement of issues.

(d) The AIIMS and the Government have always endeavoured to resolve the problems of the students and the Resident Doctors through discussions in an amicable manner.

Over Treatment with antibiotics

1527. SHRI MUKUL WASNIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a group of pediatricians, pharmacologists and health activists recently complained of over-treatment with antibiotics on children, pregnant women and nursing mothers;

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) A national Seminar on Rational drug use in Paediatric therapy was organised recently at All India Institute of Medical Sciences by Dr. O.P. Ghai. A group of Paediatricians, pharmacologists and others participated. It is learnt that concern was expressed during discussion regarding over-treatment with antibiotics amongst several other matters concerning rational use of drugs in children.

(b) Government has not received any recommendations from the organisers.

Incidence of Kala-Azar

1528. DR. C.P. THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the latest incidences of Kala-azar in the country;

(b) the steps taken by Government to ensure availability of drugs for treatment of

this disease?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJKHAPARDE): ((a) During 1987, 19790 cases with 90 deaths (provisional), due to Kala-azar have been reported in the country from the State Governments.

(b) The Drug of choice for the treatment of Kala-azar is Sodium Antimony Gluconite which is indigenously manufactured and is available in the country. The cases which are resistant to Antimony compound require Pontamidine Isothionate which is not manufactured in the country. The number of such cases are small.

The procurement of drugs for the treatment of Kala-azar cases is the responsibility of the State Governments.

[*Translation*]

Implementation of New Education Policy

1529. SHRI DILEEP SINGH BHURIA:
SHRI PRATAP BHANU SHARMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the conclusion of the midterm appraisal of the Seventh Five Year Plan in regard to the implementation of the New Education Policy;

(b) whether the work in regard to its implementation has not done with the required expediency; and

(c) if so, the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) The mid-term-appraisal of the Seventh Five Year Plan which would be in the nature of review of strategies, schemes and programmes in all sectors including education with reference to the objectives is still under finalisation in the Planning Commission.

(b) Government have taken all possible steps for implementation of the National Policy on Education and in furtherance of its objectives, have launched a number of new schemes in key areas like Elementary Education including Operation Blackboard, Non-formal Education, restructuring of Teacher Education, establishment of Navodaya Vidyalayas, Vocationalisation of Education, Science Education, Education Technology, Modernisation in the Higher and Technical Education Sectors, removal of obsolescence. The progress of implementation of the National Policy is also being reviewed from time to time to appraise the extent and manner in which the Education Policy has been implemented by the Central and State Governments, and other concerned agencies.

(c) Does not arise.

[*English*]

Captive Power Plant for VSP

1530. SHRI BHATTAM SRIRAMAMURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the work on the installation of the captive power plant at the site of Visakhapatnam Steel Plant is in progress;

(b) if so, when it is likely to be completed;